

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 130/2017 in C.P. No. 1/73(4)/NCLT/AHM/2017



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Neesa Agritech & Food Ltd. & Ors.
V/s.
Meena Subhash Kulkarni & Ors.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

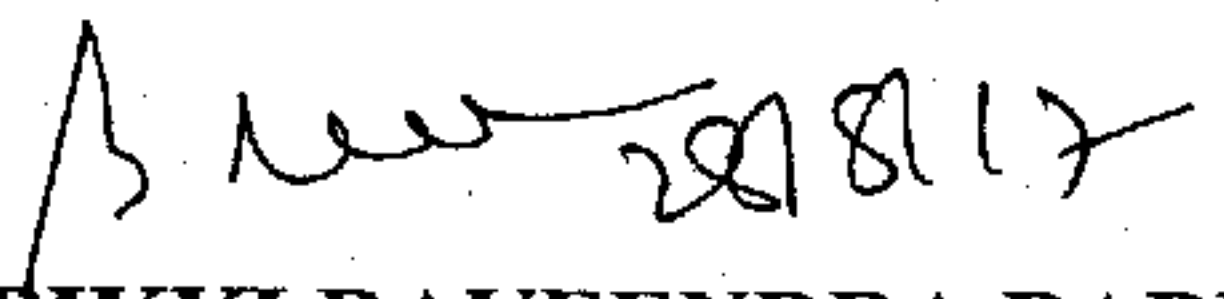
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Advocate	Resp.	
2.	RAVISH BHATT	ADV		

ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.
Learned Advocate Mr. Jaimin Dave present for Respondent/ Original Petitioner.

At request of Learned Counsel for Respondent.

List the matter on 19.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.